

NHRC notice to Rajasthan govt. over sewer worker's death

The National Human Rights Commission (NHRC) on Saturday said it has issued a notice to the Rajasthan government and the Ajmer Police Commissioner over reports that a labourer got buried when soil caved in while digging a sewer pit on the campus of a power house. A few labourers, including the victim, were digging a 30-foot well when the purported incident happened, the NHRC said. The commission observed that, if true, the incident is a serious violation of human rights. It has sought a detailed report within two weeks, including compensation, if any, provided to the next of kin of the deceased. PTI



NHRC to hold 'Open Hearing & Camp Sitting' at Hyderabad on 28-29 July

OUR CORRESPONDENT

NEW DELHI: The National Human Rights Commission (NHRC) is holding a two-day Open Hearing and Camp Sitting at Hyderabad to hear 109 alleged human rights violations cases of Telangana on 28th – 29th July to expedite justice to the victims.

The NHRC Chairperson, Justice V Ramasubramanian, Members, Justice Bidyut Ranjan Sarangi and Vijaya Bharathi Sayani will hear the cases in the presence of the complainants and the concerned State officers from 10.00 am at the MCR HRD Institute, Jubilee Hills, Hyderabad.

NHRC, India Secretary General, Bharat Lal; R P Meena, Director General (Investigation); Registrar (Law), Joginder Singh and other senior officers will be present.



NATIONAL HUMAN
RIGHTS COMMISSION

NHRC ने दो सप्ताह में मांगी रिपोर्ट

नई दिल्ली: राष्ट्रीय राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने शनिवार को कहा कि उसने राजस्थान सरकार और झालावाड़ के पुलिस अधीक्षक को जिले में एक सरकारी स्कूल की इमारत गिरने की घटना के मद्देनजर नोटिस जारी किया है। इस हादसे में सात छात्रों की मौत हो गई और कई अन्य घायल हो गए। आयोग ने घटना के संबंध में दो हफ्ते में विस्तृत रिपोर्ट मांगी है।



तेलंगाना में मानवाधिकार उल्लंघन के 109 मामलों की सुनवाई करेगा एनएचआरसी

राज्य सरकार के वरिष्ठ अधिकारियों के साथ भी बातचीत करेगा आयोग



हैदराबाद, 26 जुलाई (एजेंसियां)। तेलंगाना में राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) 28 और 29 जुलाई को कथित मानवाधिकार उल्लंघन के 109 मामलों की सुनवाई एवं पीड़ितों को शीघ्र न्याय दिलाने हेतु दो दिवसीय खुली सुनवाई और शिविर बैठक आयोजित करेगा। आयोग के अध्यक्ष न्यायमूर्ति वी. रामसुब्रमण्यम के साथ सदस्य न्यायमूर्ति डॉ.

विद्युत रंजन सारंगी और विजया भारती सयानी सोमवार को सुबह 10:00 बजे हैदराबाद के जुबली हिल्स स्थित एमसीआर एचआरडी संस्थान में शिकायतकर्ताओं और संबंधित राज्य अधिकारियों की उपस्थिति में मामलों की सुनवाई करेंगे। आयोग के महासचिव भरत लाल, महानिदेशक (जांच) आर.पी. मीणा, रजिस्ट्रार (कानून)

सरकार के उठाए गए सक्रिय कदमों की होगी समीक्षा

आयोग समाज के विभिन्न वर्गों के कल्याण के उद्देश्य से एनएचआरसी द्वारा जारी परामर्शों के जवाब में तेलंगाना सरकार और उसकी एजेंसियों द्वारा उठाए गए सक्रिय कदमों की भी समीक्षा करेगा। आयोग इसके बाद राज्य से संबंधित मानवाधिकार मुद्दों को समझने के लिए दोपहर दो बजे नागरिक समाज संगठनों, गैर सरकारी संगठनों और मानवाधिकार रक्षकों (एचआरडी) के प्रतिनिधियों के साथ बैठक करेगा। इस बैठक के बाद प्रदेश में मानवाधिकार मुद्दों और आयोग द्वारा की गई कार्रवाई के बारे में व्यापक जानकारी के प्रसार हेतु शिविर बैठक के परिणामों पर एक मीडिया ब्रीफिंग आयोजित की जाएगी।

जोगिंदर सिंह और अन्य वरिष्ठ अधिकारी भी उपस्थित रहेंगे। सुनवाई के दौरान जिन मामलों पर विचार किया जाएगा उनमें पुलिसकर्मियों द्वारा कथित तौर

पर पद का दुरुपयोग, सरकार की विभिन्न सामाजिक कल्याण योजनाओं के तहत लाभों से वंचित करना आदि हैं।

Grief, fury take over as Raj school tragedy victims are laid on pyres

**Rajiv Saxena &
Shoeb Khan | TNN**

Kota/Jaipur: Grief engulfed Piplodi village in Rajasthan's Jhalawar district Saturday as families bid farewell to seven schoolchildren killed when a govt school building collapsed a day earlier. The youngest victim was seven. The oldest, 13.

A single pyre bore the bodies of siblings Meena, 12, and Kanha, 7. "I've lost everything... I had only two children and both are gone. My home is empty," said their mother, inconsolable. The other victims included Kundan, 10; Harish, 11; Payal, 13; Kartik, 8 — all from Piplodi — and Priyanka, 12, from nearby Chandpura. They were among 28 children

Govt orders urgent school safety audits

The ministry of education has directed all states and UTs to immediately conduct safety audits of educational institutions and ensure comprehensive measures to protect students' physical and mental well-being. The advisory, issued as a matter of urgency, mandates structural assessments of schools and child-related facilities, training in emergency preparedness, and robust mechanisms for psychosocial support. TNN

trapped when a classroom wall and roof gave way during school hours Friday.

NHRC issued notices to state govt and Jhalawar SP,

demanding a detailed report within two weeks. The commission flagged earlier complaints about the school's deteriorating structure, which locals said were ignored.

Police have filed an FIR against the headmaster and four teachers, though Jhalawar SP Amit Kumar said no names were mentioned.

"No arrests have been made. Investigation is underway," he said.

The collapse has sparked outrage, laying bare systemic neglect in public school infrastructure. Social groups, opposition netas, and citizens flooded social media with images of crumbling classrooms, leaking roofs, and flooded compounds. In many, cattle could be seen wandering through schoolyards.

NHRC seeks report from state govt

Jaipur: National Human Rights Commission (NHRC) Saturday issued notices to Rajasthan govt and Superintendent of Police Jhalawar in the wake of collapse of a govt school building in the district.

The NHRC sought a detailed report from the govt in two weeks.

In a statement issued Saturday, NHRC said it has "taken suo motu cognisance of a media report that a govt school building collapsed resulting in the death of seven children and injuries to 28 others in Jhalawar district of Rajasthan on 25th July".

Reportedly, locals had informed the district authorities about the "dilapidated condition of the school building, but no action was taken," it said. TNN

Govt gets NHRC notice over death of labourer

New Delhi: NHRC Saturday said it had issued a notice to the Rajasthan government and the Ajmer police commissioner over reports that a labourer got buried when the soil caved in while digging a sewer pit on the campus of a power house.

A few labourers, including the victim, were digging a 30-feet-deep well when the alleged incident happened, the National Human Rights Commission said.

In a statement, the rights panel said it has "taken suo motu cognisance of a media report that a 50-year-old labourer was buried under the soil while digging a sewer pit on

the campus of a power house" in Ajmer district on July 14.

The commission has observed that the content, if true, raise a serious violation of human rights of the victim. Therefore, it has issued notices to the chief secretary of the government of Rajasthan and the commissioner of police of Ajmer, seeking a detailed report in two weeks. The report is expected to include compensation, if any, provided to the next of kin of the deceased, it said.

According to the media report, carried on July 15, the victim was 18 feet down when the soil suddenly caved in, completely burying him. PTI

NHRC notice to Rajasthan govt. over sewer worker's death

The National Human Rights Commission (NHRC) on Saturday said it has issued a notice to the Rajasthan government and the Ajmer Police Commissioner over reports that a labourer got buried when the soil caved in while digging a sewer pit on the campus of a power house. A few labourers, including the victim, were digging a 30-foot well when the alleged incident happened, the NHRC said. The commission observed that, if true, the incident is a serious violation of human rights. It has sought a detailed report within two weeks, including compensation, if any, provided to the next of kin of the deceased. PTI

1 pyre, 2 siblings: Fury over Rajasthan school tragedy

Rajiv Saxena & Shoeb Khan | TNN

TOI LINE OF NO CONTROL

SANDEEP ADHWARYU

Kota/Jaipur: Grief engulfed Piplodi village in Rajasthan's Jhalawar district Saturday as families bid farewell to seven schoolchildren killed when a govt school building collapsed a day earlier. The youngest victim was seven. The oldest, 13.

A single pyre bore the bodies of siblings Meena, 12, and Kanha, 7. "I've lost everything... I had only two children and both are gone. My home is empty... I wish god had taken me instead," said their mother, inconsolable.

The other victims included Kundan, 10; Harish, 11; Payal, 13; Kartik, 8 — all from Piplodi — and Priyanka, 12, from nearby Chandpura. They were among 28 children trapped when a classroom wall and roof gave way during school hours Friday.

Former CM Vasundhara Raje and Jhalawar-Baran MP Dushyant Singh visited the village, offering condolences and a contractual job to the bereaved father of the two siblings. Of the 21 children injured, nine were discharged Saturday, SDM Abhishek Charan said. The remaining were recovering.

NHRC issued notices to state govt and Jhalawar SP, demanding a detailed report within two weeks. The com-



mission flagged earlier complaints about the school's deteriorating structure, which locals said were ignored.

Police have filed an FIR against headmaster and four teachers, though Jhalawar SP Amit Kumar said no names were mentioned. "No arrests have been made. Investigation is underway," he said.

Congress state president Govind Singh Dotasra urged

all MPs and MLAs to rise above politics and allocate funds from MPLAD/MLALAD for urgent repairs. "This is a time for accountability, not opposition," he said. Shahpura MLA Manish Yadav said 365 classrooms across 101 schools in his constituency were in unsafe condition.

Protests broke out in multiple districts. In Jora Ka Kheda, villagers shared footage of a school with a broken roof.

1 pyre, 2 siblings: Raj school tragedy triggers fury

Rajiv Saxena & Shueb Khan

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NHRC seeks report from Rajasthan on worker's death while digging pit

NEW DELHI, JULY 26

THE NHRC has sought a report from the Rajasthan government and state police chief within two weeks over a 50-year-old labourer getting buried-to-death under the soil while digging a sewer pit in Ajmer earlier this month, an official said on Saturday.

The National Human Rights Commission (NHRC) took suo motu cognisance of a media report related to a labourer on the campus of a power plant in Ajmer district on July 14.

Reportedly, the victim, along with other labourers, was digging a 30-feet-deep pit when the incident happened.

The Commission observed that the contents, if true, raise a serious violation of the human rights of the victim.

It issued notices to the Chief Secretary, Government of Rajasthan and the Commissioner of Police, Ajmer, calling for a detailed report within two weeks with details on compensation, if any, provided to the next of kin of the deceased.

According to the media report, carried on July 15, the victim was about 18 feet down when the soil suddenly caved in, burying him under it. The other labourers managed to escape.

Insurance benefit for sanitation workers

In a major relief to sanitation workers in the state who often face extremely poor and hazardous working conditions, and work without proper safety gear, exposing themselves to toxic waste and harmful gases, CM Mohan Charan Majhi Saturday announced a life insurance cover of ₹10 lakh to each one of them, and a compensation of ₹30 lakh if they lose their lives on duty. The decision will benefit over 10,000 sanitation workers from 115 cities and towns of the state. Significantly, the decision came a day after the NHRC directed the Secretary of Labour and Employment department, and the Angul district Magistrate to submit a report regarding the death of two sanitation workers in the district last year, including compensation to their families. According to the Ministry of Social Justice & Empowerment data, the state had reported two deaths due to sewage tank cleaning incidents in the last five years (Cuttack, April 15, 2021), while in April this year, two workers had died of suffocation in Rayagada district while cleaning a well. Last month, four workers had died in Nabarangpur district during the construction of a septic tank



ance cover of ₹10 lakh, assistance of ₹30 lakh for loss of life in the field," he said.

They will also be given mobile phones and allotted houses under the Pradhan Mantri Awas Yojana (Urban), he added.

Majhi said a 15-day state-wide campaign will be held from August 15 to make sanitation workers aware of the benefits.

He said the Jagannath culture also spreads the message of cleanliness.

The CM said the Odisha government's social welfare scheme for sanitation workers, Garima Yojana,

has been an inspiration for many states.

He said more than 10,000 sanitation workers from 115 cities and towns of the state have been identified for the benefits.

"Today's workshop is an important platform. From this platform, sanitation workers from different states can learn a lot from each other's experiences," he said. Representatives of seven states were participating in it.

On this occasion, the CM inaugurated an exhibition of modern equipment related to sanitation work.

PNN & AGENCIES

Bhubaneswar, July 26: Chief Minister Mohan Charan Majhi Saturday announced a life insurance cover of ₹10 lakh for sanitation workers, and a compensation of ₹30 lakh if they lose their lives on duty.

Majhi made the announcement after inaugurating a two-day national workshop on "Transforming Core San-

itation Work -- Safety, Dignity & Inclusion', organised by the Housing and Urban Development Department of the state government.

"It is our moral responsibility to provide sanitation workers justice, safety and dignity," he said, addressing the programme.

"Key sanitation workers, mostly engaged in cleaning swage and safety tanks, will be provided with life insur-

Times of India

NHRC seeks report from state govt

<https://timesofindia.indiatimes.com/city/jaipur/nhrc-seeks-report-from-state-govt/articleshow/122927161.cms>

TNN | Jul 27, 2025, 12.22 AM IST

Jaipur: National Human Rights Commission (NHRC) Saturday issued notices to Rajasthan govt and Superintendent of Police Jhalawar in the wake of collapse of a govt school building in the district.

The NHRC sought a detailed report from the govt in two weeks.

In a statement issued Saturday, NHRC said it has "taken suo motu cognisance of a media report that a govt school building collapsed resulting in the death of seven children and injuries to 28 others in Jhalawar district of Rajasthan on 25th July".

Reportedly, locals had informed the district authorities about the "dilapidated condition of the school building, but no action was taken," it said. tnn

Economic Times

NHRC notice to Rajasthan govt over Jhalawar school building collapse

Synopsis

The NHRC has taken cognizance of the tragic collapse of a government school building in Rajasthan's Jhalawar district, which resulted in the death of seven students and injuries to many others. Notices have been issued to the Rajasthan government and the Jhalawar superintendent of police, seeking a detailed report within two weeks.

https://m.economictimes.com/news/india/nhrc-notice-to-rajasthan-govt-over-jhalawar-school-building-collapse/amp_articleshow/122923968.cms

By PTI | Jul 26, 2025, 07:39:00 PM IST

New Delhi: The NHRC on Saturday said it has issued notices to the Rajasthan government and the superintendent of police of Jhalawar in the wake of collapse of a government school building in the district resulting in the death of seven students and injuries to several others.

The National Human Rights Commission has sought a detailed report in two weeks.

A regular morning, alive with the chatter of students assembling for prayers, quickly turned into tragedy on Friday when a portion of the Piplodi government school building in Jhalawar district collapsed, killing seven children and injuring over 25, some of them critically.

The NHRC, in a statement, said it has "taken suo motu cognisance of a media report that a government school building collapsed resulting in the death of seven children and injuries to 28 others in Jhalawar district of Rajasthan on 25th July".

Reportedly, locals had informed the district authorities about the "dilapidated condition of the school building, but no action was taken," it said.

The commission has observed that the content of the media report, if true, raise a serious issue of human rights violation.

"Therefore, it has issued notices to the chief secretary, government of Rajasthan and the superintendent of police, Jhalawar, calling for a detailed report on the matter within two weeks," the statement said.

The report is also expected to include the status of health of the injured students as well as compensation, if any, paid to the next of kin of the deceased, the rights panel said.

Zee News

NHRC Issues Notice To Rajasthan Govt Over Jhalawar School Building Collapse That Killed 7 Students

On July 25, seven students were killed and 28 others severely injured after the collapse of a government school building in Jhalawar district, Rajasthan.

<https://zeenews.india.com/india/nhrc-issues-notice-to-rajasthan-govt-over-jhalawar-school-building-collapse-that-killed-7-students-2937495.html>

Last Updated: Jul 26, 2025, 11:25 PM IST | Source: ANI

NHRC, Rajasthan, Jhalawar School, Building Collapse, Piplodi Primary School

The National Human Rights Commission (NHRC), India, has taken suo motu cognisance of a deeply disturbing incident involving the collapse of a government school building in Jhalawar district, Rajasthan, on 25th July 2025.

The tragedy claimed the lives of seven young students and left 28 others severely injured, raising grave concerns over infrastructure safety and administrative accountability.

According to media reports, local residents had repeatedly warned the district authorities about the building's deteriorating condition, but no preventive action was taken.

This apparent negligence has prompted the NHRC to intervene, observing that if the media reports are accurate, the case reflects a significant failure in the duty of care owed to students. In response, the Commission has issued formal notices to the Chief Secretary of Rajasthan and the Superintendent of Police in Jhalawar.

These officials have been directed to provide a detailed report within two weeks, covering various aspects of the incident. The report is expected to outline the current medical condition of the injured students and specify the compensation provided to the families of the deceased. It should also address whether disciplinary action has been initiated against any officials deemed responsible for the negligence and what preventive steps have been taken to avoid similar tragedies in the future.

The NHRC emphasises the urgent need for structural audits of school buildings throughout Rajasthan and a comprehensive reassessment of safety measures across public educational institutions.

Prior to this, the Rajasthan government has decided to prioritise the repair of dilapidated school buildings, government institutions, and Anganwadi centres across the state. The decision was taken during a review meeting chaired by Chief Minister Bhajanlal Sharma.

The Chief Minister announced that the permissible allocation under the Dang, Magra, and Mewat Regional Development Plan for the repair of government institutions, including school buildings and Anganwadi centres, would be increased from 15 per cent to 20 per cent.

PTI

NHRC notice to Rajasthan govt over Jhalawar school building collapse

<https://www.ptinews.com/editor-detail/NHRC-notice-to-Rajasthan-govt-over-Jhalawar-school-building-collapse/2763708>

NEW DELHI: (Jul 26) The NHRC on Saturday said it has issued notices to the Rajasthan government and the superintendent of police of Jhalawar in the wake of collapse of a government school building in the district resulting in the death of seven students and injuries to several others.

The National Human Rights Commission has sought a detailed report in two weeks. A regular morning, alive with the chatter of students assembling for prayers, quickly turned into tragedy on Friday when a portion of the Piplodi government school building in Jhalawar district collapsed, killing seven children and injuring over 25, some of them critically.

The News Mill

Rajasthan: NHRC seeks report on Jhalawar school roof collapse that killed 7 children

<https://thenewsmill.com/2025/07/rajasthan-nhrc-seeks-report-on-jhalawar-school-roof-collapse-that-killed-7-children/>

Written By: ANI | Published on: Jul 26, 2025

Rajasthan: NHRC seeks report on Jhalawar school roof collapse that killed 7 children

The National Human Rights Commission (NHRC), India, has taken suo motu cognisance of a media report that a Government school building collapsed, resulting in the death of seven children and injuries to 28 others in Jhalawar district of Rajasthan. Reportedly, citing negligence of the administration, the local residents had informed the District authorities about the dilapidated condition of the school building, but no action was taken.

The Commission has observed that the contents of the media report, if true, raise a serious issue of human rights violation. Therefore, it has issued notices to the Chief Secretary, Government of Rajasthan and the Superintendent of Police, Jhalawar, calling for a detailed report on the matter within two weeks. The report is expected to include the health status of the injured students, as well as any compensation paid to the next of kin of the deceased. Meanwhile, Rajasthan's Health Minister Gajendra Singh Khimsar said that the state government has ordered a report within five days on the roof collapse at a school in Jhalawar that claimed the lives of seven students on Friday. He added that the Public Works Department (PWD) has been directed to assess the structural condition of all school buildings across the state. "...The Chief Minister has asked for a report within the next five days... PWD department officials will inform about the strength of each building and structure in Rajasthan..." Khimsar told reporters on Saturday. Earlier in the day, former Rajasthan Chief Minister and senior BJP leader Vasundhara Raje paid a condolence visit to the families of the students who lost their lives in the tragic incident.

Raje met with the grieving families, expressing her solidarity and support. She also mentioned that the Chief Minister had made some announcements the previous day, and they would follow up on them. The state government has announced a compensation of Rs 10 lakh for the family of each deceased student. "One family member will be given a contractual job, and the school building will be reconstructed. The new classrooms will be named in memory of the children who lost their lives," the CM said

ANI

NHRC takes suo motu cognizance of Jhalawar school building collapse that killed 7 students

https://www.aninews.in/news/national/general-news/nhrc-takes-suo-motu-cognizance-of-jhalawar-school-building-collapse-that-killed-7-students20250726215634/?_cf_chl_tk=G4_ZE4nq0rWgFR.m4ufj7uTkC5ElyZX3LYyK9jTL0Kg-1753549533-1.0.1.1-6HNKWL4VSIekdjJILKT4ig0725tyFrvUX_ledOc7RK8

ANI | Updated: Jul 26, 2025 21:56 IST ANI News

New Delhi [India], July 26 (ANI): The National Human Rights Commission (NHRC), India, has taken suo motu cognizance of a deeply disturbing incident involving the collapse of a government school building in Jhalawar district, Rajasthan, on 25th July 2025.

The tragedy claimed the lives of seven young students and left 28 others severely injured, raising grave concerns over infrastructure safety and administrative accountability.

According to media reports, local residents had repeatedly warned the district authorities about the building's deteriorating condition, but no preventive action was taken.

This apparent negligence has prompted the NHRC to intervene, observing that if the media reports are accurate, the case reflects a significant failure in the duty of care owed to students. In response, the Commission has issued formal notices to the Chief Secretary of Rajasthan and the Superintendent of Police in Jhalawar.

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It should also address whether disciplinary action has been initiated against any officials deemed responsible for the negligence and what preventive steps have been taken to avoid similar tragedies in the future.

The NHRC emphasises the urgent need for structural audits of school buildings throughout Rajasthan and a comprehensive reassessment of safety measures across public educational institutions. Prior to this, the Rajasthan government has decided to prioritise the repair of dilapidated school buildings, government institutions, and Anganwadi centres across the state. The decision was taken during a review meeting chaired by Chief Minister Bhajanlal Sharma.

The Chief Minister announced that the permissible allocation under the Dang, Magra, and Mewat Regional Development Plan for the repair of government institutions, including school buildings and Anganwadi centres, would be increased from 15 per cent to 20 per cent. (ANI)

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India News | NHRC Notice to Rajasthan Govt over Jhalawar School Building Collapse

<https://www.latestly.com/agency-news/india-news-nhrc-notice-to-rajasthan-govt-over-jhalawar-school-building-collapse-7024009.html>

July 26, 2025

Get latest articles and stories on India at LatestLY. The NHRC on Saturday said it has issued notices to the Rajasthan government and the superintendent of police of Jhalawar in the wake of collapse of a government school building in the district resulting in the death of seven students and injuries to several others.

Agency News

New Delhi, Jul 26 (PTI) The NHRC on Saturday said it has issued notices to the Rajasthan government and the superintendent of police of Jhalawar in the wake of collapse of a government school building in the district resulting in the death of seven students and injuries to several others.

The National Human Rights Commission has sought a detailed report in two weeks.

A regular morning, alive with the chatter of students assembling for prayers, quickly turned into tragedy on Friday when a portion of the Piplodi government school building in Jhalawar district collapsed, killing seven children and injuring over 25, some of them critically.

The NHRC, in a statement, said it has "taken suo motu cognisance of a media report that a government school building collapsed resulting in the death of seven children and injuries to 28 others in Jhalawar district of Rajasthan on 25th July".

Reportedly, locals had informed the district authorities about the "dilapidated condition of the school building, but no action was taken," it said.

The commission has observed that the content of the media report, if true, raise a serious issue of human rights violation.

"Therefore, it has issued notices to the chief secretary, government of Rajasthan and the superintendent of police, Jhalawar, calling for a detailed report on the matter within two weeks," the statement said.

The report is also expected to include the status of health of the injured students as well as compensation, if any, paid to the next of kin of the deceased, the rights panel said.

(The above story is verified and authored by Press Trust of India (PTI) staff. PTI, India's premier news agency, employs more than 400 journalists and 500 stringers to cover almost every district and small town in India.. The views appearing in the above post do not reflect the opinions of LatestLY)

News Arena

NHRC notice to Rajasthan govt over school building collapse

Taking suo moto cognisance of the tragedy which claimed 7 innocent lives, the NHRC on Saturday said it has issued notices to the Rajasthan government and the superintendent of police of Jhalawar in the wake of collapse of a government school building in the district . The mishap also resulted in grave injuries to several others.

<https://newsarenaindia.com/nation/nhrc-notice-to-rajasthan-govt-over-school-building-collapse/51428>

News Arena Network - New Delhi - UPDATED: July 26, 2025, 08:40 PM - 2 min read

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Meanwhile, the NHRC also issued a notice today to the Rajasthan government and the Ajmer police commissioner over reports that a labourer got buried when the soil caved in while digging a sewer pit on the campus of a power house.A few labourers, including the victim, were digging a 30-feet-deep well when the alleged incident happened, the National Human Rights Commission said.The Commission has observed that the content, if true, raise a serious violation of human rights of the victim.

Therefore, it has issued notices to the chief secretary of the government of Rajasthan and the commissioner of police of Ajmer, seeking a detailed report in two weeks. The report is expected to include compensation, if any, provided to the next of kin of the deceased, it said. According to the media report, carried on July 15, the victim was about 18 feet down when the soil suddenly caved in, completely burying him under it. The other labourers managed to escape.

The police, along with civil defence personnel, reached the spot and took the victim out after an effort of about 6-7 hours. The body of the deceased was sent for post-mortem, the statement said.

ABP Live English

Rajasthan School Collapse: NHRC Seeks Report On Jhalawar Tragedy That Killed 7 Children

NHRC has taken notice and demanded a report from the Rajasthan government on Jhalawar school collapse within two weeks. The state government has ordered its own report and announced compensation of Rs 10 lakh per deceased student's family, along with a job and school reconstruction.

<https://news.abplive.com/cities/rajasthan-school-collapse-nhrc-seeks-report-on-jhalawar-tragedy-that-killed-7-children-1790785>

By : ANI | Updated at : 26 Jul 2025 09:56 PM (IST)

New Delhi [India], July 26 (ANI): The National Human Rights Commission (NHRC), India, has taken suo motu cognisance of a media report that a Government school building collapsed, resulting in the death of seven children and injuries to 28 others in Jhalawar district of Rajasthan.

Reportedly, citing negligence of the administration, the local residents had informed the District authorities about the dilapidated condition of the school building, but no action was taken.

The Commission has observed that the contents of the media report, if true, raise a serious issue of human rights violation. Therefore, it has issued notices to the Chief Secretary, Government of Rajasthan and the Superintendent of Police, Jhalawar, calling for a detailed report on the matter within two weeks.

The report is expected to include the health status of the injured students, as well as any compensation paid to the next of kin of the deceased.

Meanwhile, Rajasthan's Health Minister Gajendra Singh Khimsar said that the state government has ordered a report within five days on the roof collapse at a school in Jhalawar that claimed the lives of seven students on Friday.

He added that the Public Works Department (PWD) has been directed to assess the structural condition of all school buildings across the state.

"...The Chief Minister has asked for a report within the next five days... PWD department officials will inform about the strength of each building and structure in Rajasthan..." Khimsar told reporters on Saturday.

Earlier in the day, former Rajasthan Chief Minister and senior BJP leader Vasundhara Raje paid a condolence visit to the families of the students who lost their lives in the tragic incident.

Raje met with the grieving families, expressing her solidarity and support. She also mentioned that the Chief Minister had made some announcements the previous day, and they would follow up on them.

The state government has announced a compensation of Rs 10 lakh for the family of each deceased student. "One family member will be given a contractual job, and the school building will be reconstructed. The new classrooms will be named in memory of the children who lost their lives," the CM said.

(This report has been published as part of the auto-generated syndicate wire feed. Apart from the headline, no editing has been done in the copy by ABP Live.)

Devdiscourse

Deadly School Collapse Sparks Human Rights Investigation

The NHRC has taken notice of a school building collapse in Rajasthan, which resulted in seven children's deaths. The administration is being scrutinized for negligence. A detailed investigation is underway, with officials tasked to report on the structural safety of school buildings statewide.

<https://www.devdiscourse.com/article/headlines/3518467-omar-abdullah-lauds-legal-aid-initiative-for-defence-personnel-on-kargil-vijay-diwas>

Devdiscourse News Desk | Updated: 26-07-2025 21:39 IST | Created: 26-07-2025 21:39 IST

The National Human Rights Commission (NHRC) has initiated a suo motu investigation following a media report on a tragic school building collapse in Rajasthan's Jhalawar district. This incident resulted in the deaths of seven children and left 28 others injured. There are allegations of administrative negligence, as local residents reportedly warned authorities about the building's condition to no avail.

The NHRC has issued notices to the Chief Secretary of Rajasthan and the Superintendent of Police in Jhalawar, demanding a comprehensive report within two weeks. The Commission seeks information on the victims' health status and any compensation for the victims' families, citing serious concerns about potential human rights violations.

In response, Rajasthan's Health Minister Gajendra Singh Khimsar announced a five-day deadline for an investigative report. The Public Works Department has been instructed to evaluate the structural integrity of all state school buildings. The government has pledged Rs 10 lakh compensation per deceased child's family and assured a job for one family member. Additionally, the school will undergo reconstruction, with new classrooms named in memory of the victims.

(With inputs from agencies.)

ANI

Rajasthan: NHRC seeks report on Jhalawar school roof collapse that killed 7 children

<https://www.aninews.in/news/national/general-news/rajasthan-nhrc-seeks-report-on-jhalawar-school-roof-collapse-that-killed-7-children20250726213335/>

ANI | Updated: Jul 26, 2025 21:33 IST

New Delhi [India], July 26 (ANI): The National Human Rights Commission (NHRC), India, has taken suo motu cognisance of a media report that a Government school building collapsed, resulting in the death of seven children and injuries to 28 others in Jhalawar district of Rajasthan. Reportedly, citing negligence of the administration, the local residents had informed the District authorities about the dilapidated condition of the school building, but no action was taken.

The Commission has observed that the contents of the media report, if true, raise a serious issue of human rights violation. Therefore, it has issued notices to the Chief Secretary, Government of Rajasthan and the Superintendent of Police, Jhalawar, calling for a detailed report on the matter within two weeks. The report is expected to include the health status of the injured students, as well as any compensation paid to the next of kin of the deceased.

Meanwhile, Rajasthan's Health Minister Gajendra Singh Khimsar said that the state government has ordered a report within five days on the roof collapse at a school in Jhalawar that claimed the lives of seven students on Friday. He added that the Public Works Department (PWD) has been directed to assess the structural condition of all school buildings across the state. "...The Chief Minister has asked for a report within the next five days... PWD department officials will inform about the strength of each building and structure in Rajasthan..." Khimsar told reporters on Saturday.

Earlier in the day, former Rajasthan Chief Minister and senior BJP leader Vasundhara Raje paid a condolence visit to the families of the students who lost their lives in the tragic incident. Raje met with the grieving families, expressing her solidarity and support. She also mentioned that the Chief Minister had made some announcements the previous day, and they would follow up on them. The state government has announced a compensation of Rs 10 lakh for the family of each deceased student. "One family member will be given a contractual job, and the school building will be reconstructed. The new classrooms will be named in memory of the children who lost their lives," the CM said. (ANI)

ABP Live

झालावाड़ हादसे पर बढ़ीं राजस्थान सरकार की मुश्किलें, NHRC ने भेजा नोटिस

Jhalawar News: मानवाधिकार आयोग ने कहा कि रिपोर्ट में घायल छात्रों के स्वास्थ्य की स्थिति के साथ-साथ मृतकों के परिजनों को दिए गए मुआवजे का विवरण भी शामिल होने की उम्मीद है.

<https://www.abplive.com/states/rajasthan/jhalawar-news-nhrc-sent-notice-to-rajasthan-government-on-jhalawar-accident-2985992>

By : एबीपी स्टेट डेस्क, पीटीआई- भाषा | Edited By: ज़हीन तकवी | Updated at : 26 Jul 2025 11:06 PM (IST)

राजस्थान के झालावाड़ के स्कूल में हुए हादसे पर राजस्थान सरकार की मुश्किलें बढ़ गई हैं. राष्ट्रीय मानवाधिकार आयोग ने शनिवार (26 जुलाई) को प्रदेश की भजनलाल सरकार को नोटिस भेजा है.

एनएचआरसी ने कहा कि उसने राजस्थान सरकार और झालावाड़ के पुलिस अधीक्षक को जिले में एक सरकारी स्कूल की इमारत गिरने की घटना के मद्देनजर नोटिस जारी किया है. इस हादसे में सात छात्रों की मौत हो गई और कई अन्य घायल हो गए. एनएचआरसी ने घटना के संबंध में दो हफ्ते में विस्तृत रिपोर्ट मांगी है.

मीडिया की खबरों पर लिया स्वतः संज्ञान

एनएचआरसी ने एक बयान में कहा कि उसने "मीडिया की खबरों पर स्वतः संज्ञान लिया है कि 25 जुलाई को राजस्थान के झालावाड़ जिले में एक सरकारी स्कूल की इमारत गिरने से सात बच्चों की मौत हो गई और 28 अन्य घायल हो गए."

मुख्य सचिव-एसपी को भेजा नोटिस

आयोग ने कहा है कि अगर मीडिया रिपोर्ट सही है तो यह मानवाधिकार उल्लंघन का गंभीर मुद्दा उठाती है. बयान में कहा गया, "इसलिए, न्यायालय ने राजस्थान सरकार के मुख्य सचिव और झालावाड़ के पुलिस अधीक्षक को नोटिस जारी कर दो हफ्ते के भीतर मामले पर विस्तृत रिपोर्ट मांगी है."

'रिपोर्ट में हो मुआवजे की डिटेल'

मानवाधिकार आयोग ने कहा कि रिपोर्ट में घायल छात्रों के स्वास्थ्य की स्थिति के साथ-साथ मृतकों के परिजनों को दिए गए मुआवजे (यदि कोई हो) का विवरण भी शामिल होने की उम्मीद है.

हादसे में 7 बच्चों की गई जान

बता दें कि शुक्रवार (25 जुलाई) की सुबह झालावाड़ जिले के पिपलोदी सरकारी स्कूल की इमारत का एक हिस्सा सुबह प्रार्थना से पहले ढह गया, जिससे सात बच्चों की मौत हो गई और 25 से अधिक घायल हो गए, जिनमें से कुछ की हालत गंभीर है.

पहले ही बताई गई थी स्कूल की हालत

कथित तौर पर, स्थानीय लोगों ने जिला अधिकारियों को 'स्कूल भवन की जर्जर हालत' के बारे में सूचित किया था, लेकिन कोई कार्रवाई नहीं की गई.

MP Breaking News

झालावाड़ हादसे पर बढ़ीं राजस्थान सरकार की मुश्किलें, NHRC ने भेजा नोटिस

<https://mpbreakingnews.in/rajasthan/jhalawar-news-nhrc-sent-notice-to-rajasthan-government-on-jhalawar-accident-51-792198>

Deepak Kumar | Published on -July 26, 2025

राजस्थान के झालावाड़ जिले में पिपलोदी सरकारी स्कूल की इमारत गिरने की घटना ने पूरे राज्य को हिला दिया है। इस हादसे में सात बच्चों की मौत हो गई और 25 से अधिक घायल हो गए। मीडिया रिपोर्टों पर स्वतः संज्ञान लेते हुए राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने शनिवार (26 जुलाई) को राज्य सरकार और झालावाड़ के पुलिस अधीक्षक को नोटिस भेजा है।

मुख्य सचिव और एसपी को नोटिस

आयोग ने कहा कि यदि मीडिया रिपोर्ट सही है, तो यह मानवाधिकार उल्लंघन का गंभीर मामला है। एनएचआरसी ने राजस्थान सरकार के मुख्य सचिव और झालावाड़ के एसपी को दो हफ्ते में विस्तृत रिपोर्ट प्रस्तुत करने का निर्देश दिया है। इस रिपोर्ट में दुर्घटना के कारणों, प्रशासन की भूमिका और राहत कार्यों की पूरी जानकारी देने को कहा गया है।

मुआवजे और इलाज का विवरण

मानवाधिकार आयोग ने अपनी नोटिस में स्पष्ट किया है कि रिपोर्ट में घायल बच्चों की मौजूदा स्वास्थ्य स्थिति और मृतकों के परिजनों को दिए गए मुआवजे का विवरण भी शामिल होना चाहिए। इस हादसे में गंभीर रूप से घायल छात्रों का इलाज जारी है और प्रशासन ने उनके स्वास्थ्य पर नजर रखने की बात कही है।

पहले से चेतावनी के बावजूद लापरवाही

घटना की गंभीरता इस बात से और बढ़ गई है कि स्थानीय लोगों ने पहले ही अधिकारियों को स्कूल भवन की जर्जर हालत के बारे में सूचित किया था, लेकिन समय रहते कोई कदम नहीं उठाया गया। शुक्रवार (25 जुलाई) की सुबह प्रार्थना सभा से पहले इमारत का हिस्सा ढहने से यह बड़ा हादसा हुआ। अब सरकार और प्रशासन की लापरवाही पर सवाल उठ रहे हैं और यह घटना राजनीतिक विवाद का भी विषय बन गई है।

The Print

झालावाड़ स्कूल भवन ढहने पर एनएचआरसी ने राजस्थान सरकार को नोटिस दिया

<https://hindi.theprint.in/india/nhrc-issues-notice-to-rajasthan-government-over-jhalawar-school-building-collapse/847622/?amp>

भाषा | 26 July, 2025

नयी दिल्ली, 26 जुलाई (भाषा) राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने शनिवार को कहा कि उसने राजस्थान सरकार और झालावाड़ के पुलिस अधीक्षक को जिले में एक सरकारी स्कूल की इमारत गिरने की घटना के मद्देनजर नोटिस जारी किया है। इस हादसे में सात छात्रों की मौत हो गई और कई अन्य घायल हो गए।

एनएचआरसी ने घटना के संबंध में दो हफ्ते में विस्तृत रिपोर्ट मांगी है।

शुक्रवार सुबह झालावाड़ जिले के पिपलोदी सरकारी स्कूल की इमारत का एक हिस्सा सुबह प्रार्थना से पहले ढह गया, जिससे सात बच्चों की मौत हो गई और 25 से अधिक घायल हो गए, जिनमें से कुछ की हालत गंभीर है।

एनएचआरसी ने एक बयान में कहा कि उसने “मीडिया की खबरों पर स्वतः संज्ञान लिया है कि 25 जुलाई को राजस्थान के झालावाड़ जिले में एक सरकारी स्कूल की इमारत गिरने से सात बच्चों की मौत हो गई और 28 अन्य घायल हो गए।”

कथित तौर पर, स्थानीय लोगों ने जिला अधिकारियों को “स्कूल भवन की जर्जर हालत” के बारे में सूचित किया था, लेकिन कोई कार्रवाई नहीं की गई।

आयोग ने कहा है कि अगर मीडिया रिपोर्ट की सामग्री सही है, तो यह मानवाधिकार उल्लंघन का गंभीर मुद्दा उठाती है।

बयान में कहा गया, “इसलिए, न्यायालय ने राजस्थान सरकार के मुख्य सचिव और झालावाड़ के पुलिस अधीक्षक को नोटिस जारी कर दो सप्ताह के भीतर मामले पर विस्तृत रिपोर्ट मांगी है।”

मानवाधिकार आयोग ने कहा कि रिपोर्ट में घायल छात्रों के स्वास्थ्य की स्थिति के साथ-साथ मृतकों के परिजनों को दिए गए मुआवजे (यदि कोई हो) का विवरण भी शामिल होने की उम्मीद है।

भाषा

प्रशांत माधव

माधव

यह खबर ‘भाषा’ न्यूज़ एजेंसी से ‘ऑटो-फीड’ द्वारा ली गई है। इसके कंटेंट के लिए डिप्रिंट जिम्मेदार नहीं है।

LatestLY

देश की खबरें | झालावाड़ स्कूल भवन ढहने पर एनएचआरसी ने राजस्थान सरकार को नोटिस दिया

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने शनिवार को कहा कि उसने राजस्थान सरकार और झालावाड़ के पुलिस अधीक्षक को जिले में एक सरकारी स्कूल की इमारत गिरने की घटना के मद्देनजर नोटिस जारी किया है। इस हादसे में सात छात्रों की मौत हो गई और कई अन्य घायल हो गए।

<https://hindi.latestly.com/agency-news/nhrc-gave-notice-to-rajasthan-government-after-jhalawar-school-building-collapsed-2709968.html>

एजेंसी न्यूज़ Bhasha | Jul 26, 2025 08:14 PM IST

नयी दिल्ली, 26 जुलाई राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने शनिवार को कहा कि उसने राजस्थान सरकार और झालावाड़ के पुलिस अधीक्षक को जिले में एक सरकारी स्कूल की इमारत गिरने की घटना के मद्देनजर नोटिस जारी किया है। इस हादसे में सात छात्रों की मौत हो गई और कई अन्य घायल हो गए।

एनएचआरसी ने घटना के संबंध में दो हफ्ते में विस्तृत रिपोर्ट मांगी है।

शुक्रवार सुबह झालावाड़ जिले के पिपलोदी सरकारी स्कूल की इमारत का एक हिस्सा सुबह प्रार्थना से पहले ढह गया, जिससे सात बच्चों की मौत हो गई और 25 से अधिक घायल हो गए, जिनमें से कुछ की हालत गंभीर है।

एनएचआरसी ने एक बयान में कहा कि उसने “मीडिया की खबरों पर स्वतः संज्ञान लिया है कि 25 जुलाई को राजस्थान के झालावाड़ जिले में एक सरकारी स्कूल की इमारत गिरने से सात बच्चों की मौत हो गई और 28 अन्य घायल हो गए।”

कथित तौर पर, स्थानीय लोगों ने जिला अधिकारियों को “स्कूल भवन की जर्जर हालत” के बारे में सूचित किया था, लेकिन कोई कार्रवाई नहीं की गई।

आयोग ने कहा है कि अगर मीडिया रिपोर्ट की सामग्री सही है, तो यह मानवाधिकार उल्लंघन का गंभीर मुद्दा उठाती है।

बयान में कहा गया, “इसलिए, न्यायालय ने राजस्थान सरकार के मुख्य सचिव और झालावाड़ के पुलिस अधीक्षक को नोटिस जारी कर दो सप्ताह के भीतर मामले पर विस्तृत रिपोर्ट मांगी है।”

मानवाधिकार आयोग ने कहा कि रिपोर्ट में घायल छात्रों के स्वास्थ्य की स्थिति के साथ-साथ मृतकों के परिजनों को दिए गए मुआवजे (यदि कोई हो) का विवरण भी शामिल होने की उम्मीद है।

(यह सिंडिकेटेड न्यूज़ फीड से अनएडिटेड और ऑटो-जेनरेटेड स्टोरी है, ऐसी संभावना है कि लेटेस्टली स्टाफ द्वारा इसमें कोई बदलाव या एडिट नहीं किया गया है)

Dainik Bhaskar

मानवाधिकार आयोग ने प्रसंज्ञान लिया, कलेक्टर, एसपी व डीईओ को नोटिस

<https://www.bhaskar.com/local/rajasthan/jhalawar/news/human-rights-commission-took-cognizance-notice-to-collector-sp-and-deo-135536869.html>

झालावाड़ 5 घंटे पहले

पिपलोद मामले में आयोग ने 7 दिन में एक्शन टेकन रिपोर्ट देने को कहा

भास्कर न्यूज | झालावाड़

पिपलोदी स्कूल की छत गिरने से 7 बच्चों की मौत के मामले में राज्य मानवाधिकार आयोग ने प्रसंज्ञान लिया है। आयोग ने इस घटना पर प्रारंभिक शिक्षा विभाग के निदेशक, झालावाड़ के कलेक्टर, एसपी और जिला शिक्षा अधिकारी को नोटिस जारी कर जवाब मांगा है। मानवाधिकार आयोग ने 7 दिन में एक्शन टेकन रिपोर्ट देने को कहा है। आयोग ने झालावाड़ कलेक्टर को निर्देश जारी कर तत्काल पीड़ितों की सहायता करने और परिजनों को मुआवजा देने को कहा है।

शिक्षा मंत्री मदन दिलावर हादसे के बाद शुक्रवार को झालावाड़ तो पहुंचे, लेकिन वे मनोहरथाना से ही होकर जिला मुख्यालय पर आ गए। इसके बाद वे झालावाड़ से ही सीधे आगे के लिए रवाना हो गए। मंत्री दिलावर न तो घटनास्थल पर पहुंचे और न ही उन्होंने स्कूल के हालात देखे। मृतक बच्चों के अंतिम संस्कार में भी नहीं पहुंचे। जब वे मनोहरथाना जा रहे थे तो भी उन्होंने अपना रास्ता बदल लिया। पिपलोदी स्कूल में हादसे के बाद से यहां नियुक्त शिक्षक शनिवार को भी सामने नहीं आए। हादसे के तुरंत बाद ही इन शिक्षकों को वहां से मनोहरथाना थाने में सुरक्षित पहुंचाया गया था। उसके बाद से इन शिक्षकों से किसी का भी कोई संपर्क नहीं हो पाया है। हालांकि शिक्षकों को सस्पेंड किया जा चुका है, लेकिन सभी के मोबाइल भी बंद आ रहे हैं।

Times of India

Govt gets NHRC notice over death of labourer

<https://timesofindia.indiatimes.com/city/jaipur/govt-gets-nhrc-notice-over-death-of-labourer/articleshow/122927165.cms>

Jul 27, 2025, 12.22 AM IST

New Delhi: NHRC Saturday said it had issued a notice to the Rajasthan government and the Ajmer police commissioner over reports that a labourer got buried when the soil caved in while digging a sewer pit on the campus of a power house.

A few labourers, including the victim, were digging a 30-feet-deep well when the alleged incident happened, the National Human Rights Commission said.

In a statement, the rights panel said it has "taken suo motu cognisance of a media report that a 50-year-old labourer was buried under the soil while digging a sewer pit on the campus of a power house" in Ajmer district on July 14.

The commission has observed that the content, if true, raise a serious violation of human rights of the victim. Therefore, it has issued notices to the chief secretary of the government of Rajasthan and the commissioner of police of Ajmer, seeking a detailed report in two weeks. The report is expected to include compensation, if any, provided to the next of kin of the deceased, it said.

According to the media report, carried on July 15, the victim was 18 feet down when the soil suddenly caved in, completely burying him. tnn

News On Air

NHRC takes Suo motu cognizance of labourer's death in Rajasthan

<https://www.newsonair.gov.in/nhrc-takes-suo-motu-cognizance-of-labourers-death-in-rajasthan/>

National Human Rights Commission (NHRC) has issued notice to the Rajasthan Chief Secretary and Ajmer Police Commissioner over the reported death of a labourer after being buried in soil while digging a sewer pit in a power house campus in Rajasthan. Taking Suo moto cognizance of media reports, the commission has sought a detailed report on the matter within two weeks. The report is expected to include compensation, if any, provided to the next of kin of the deceased. The commission has observed that the contents of the news report is true, it raises a serious violation of human rights of the victim.

The New Indian Express

NHRC notice to Rajasthan government, Ajmer police chief over labourer's death while digging sewer pit

According to a media report, carried on July 15, the victim was about 18 feet down when the soil suddenly caved in, completely burying him under it.

<https://www.newindianexpress.com/nation/2025/Jul/26/nhrc-notice-to-rajasthan-government-ajmer-police-chief-over-labourers-death-while-digging-sewer-pit>

PTI | Updated on: 26 Jul 2025, 6:28 pm

1 min read

NEW DELHI: The NHRC on Saturday said it has issued a notice to the Rajasthan government and the Ajmer police commissioner over reports that a labourer got buried when the soil caved in while digging a sewer pit on the campus of a power house.

A few labourers, including the victim, were digging a 30-feet-deep well when the alleged incident happened, the National Human Rights Commission said.

In a statement, the rights panel said it has "taken suo motu cognisance of a media report that a 50-year-old labourer was buried under the soil while digging a sewer pit on the campus of a power house" in Ajmer district on July 14.

The commission has observed that the content, if true, raise a serious violation of human rights of the victim.

Therefore, it has issued notices to the chief secretary of the government of Rajasthan and the commissioner of police of Ajmer, seeking a detailed report in two weeks.

The report is expected to include compensation, if any, provided to the next of kin of the deceased, it said.

According to the media report, carried on July 15, the victim was about 18 feet down when the soil suddenly caved in, completely burying him under it.

The other labourers managed to escape.

The police, along with civil defence personnel, reached the spot and took the victim out after an effort of about 6-7 hours.

The body of the deceased was sent for post-mortem, the statement said.

ANI

Rajasthan: NHRC takes suo motu cognisance of labourer's death in Ajmer

<https://www.aninews.in/news/national/general-news/rajasthan-nhrc-takes-suo-motu-cognisance-of-labourers-death-in-ajmer20250726155632/>

ANI | Updated: Jul 26, 2025 15:56 IST

New Delhi [India], July 26 (ANI): The National Human Rights Commission (NHRC), India, on Saturday, has taken suo motu cognisance of a tragic incident reported in Ajmer district, Rajasthan, where a 50-year-old labourer lost his life while digging a sewer pit inside the campus of a power house.

The accident occurred on July 14 when the victim, along with other workers, was engaged in excavating a 30-foot-deep pit.

The media reported on July 15 that the man was approximately 18 feet down when the soil around him suddenly collapsed, burying him alive. While his fellow labourers managed to escape, he remained trapped, prompting an emergency response.

Police and Civil Defence personnel reached the site and launched an intense rescue effort that lasted nearly six to seven hours. Despite their efforts, the man was recovered deceased, and his body was sent for post-mortem examination.

The NHRC expressed grave concern over the reported incident, calling it a serious violation of the victim's human rights, particularly in the context of workplace safety and negligence.

Taking formal action, the Commission issued notices to the Chief Secretary of the Government of Rajasthan and the Commissioner of Police, Ajmer. They have been asked to submit a detailed report within two weeks. The report is expected to outline the circumstances of the incident, procedural lapses, and any compensation provided to the next of kin of the deceased. It must also highlight the steps taken by the authorities to improve safety standards and prevent such occurrences in the future.

This incident brings renewed attention to the risks faced by labourers in hazardous work conditions and emphasises the need for robust safety protocols and timely accountability, stated NHRC. (ANI)

PTI

NHRC notice to Rajasthan govt, Ajmer police chief over labourer's death while digging sewer pit

<https://www.ptinews.com/story/national/nhrc-notice-to-rajasthan-govt,-ajmer-police-chief-over-labourer's-death-while-digging-sewer-pit/2763318>

NEW DELHI: (Jul 26) The NHRC on Saturday said it has issued a notice to the Rajasthan government and the Ajmer police commissioner over reports that a labourer got buried when the soil caved in while digging a sewer pit on the campus of a power house.

A few labourers, including the victim, were digging a 30-feet-deep well when the alleged incident happened, the National Human Rights Commission said.

In a statement, the rights panel said it has "taken suo motu cognisance of a media report that a 50-year-old labourer was buried under the soil while digging a sewer pit on the campus of a power house" in Ajmer district on July 14.

Ommcom News

NHRC Seeks Report In 2 Weeks From Rajasthan On Worker's Death While Digging A Pit

<https://ommcomnews.com/india-news/nhrc-seeks-report-in-2-weeks-from-rajasthan-on-workers-death-while-digging-a-pit/>

by OMMCOM NEWS | July 26, 2025 in Nation

New Delhi: The NHRC has sought a report from the Rajasthan government and state police chief within two weeks over a 50-year-old labourer getting buried-to-death under the soil while digging a sewer pit in Ajmer earlier this month, an official said on Saturday.

The National Human Rights Commission (NHRC) took suo motu cognisance of a media report related to a labourer on the campus of a power plant in Ajmer district on July 14.

Reportedly, the victim, along with other labourers, was digging a 30-feet-deep pit when the incident happened.

The Commission observed that the contents, if true, raise a serious violation of the human rights of the victim.

It issued notices to the Chief Secretary, Government of Rajasthan and the Commissioner of Police, Ajmer, calling for a detailed report within two weeks with details on compensation, if any, provided to the next of kin of the deceased.

According to the media report, carried on July 15, the victim was about 18 feet down when the soil suddenly caved in, burying him under it. The other labourers managed to escape.

The police, along with Civil Defence personnel, reached the spot and took the victim out after an effort of about 6 to 7 hours. The body of the deceased was sent for the post-mortem examination.

In another development, the Commission has planned a two-day 'Open Hearing and Camp Sitting' in Hyderabad to hear 109 alleged cases of human rights violations of Telangana on July 28 and 29 to expedite justice for victims.

NHRC Chairperson Justice V. Ramasubramanian, Members, Justice (Dr) Bidyut Ranjan Sarangi and Vijaya Bharathi Sayani will hear the cases in the presence of the complainants and the State officers at the MCR HRD Institute, Jubilee Hills, Hyderabad on July 28, 2025, from 10 a.m.

NHRC Secretary General Bharat Lal, Director General (Investigation) R.P. Meena, Registrar (Law) Joginder Singh and other senior officers will be present.

The cases to be taken up during the hearing include alleged abuse of power by the police personnel, denial of benefits under various social welfare schemes of government, irregularities in jails, alleged negligence in protecting the human rights of people belonging to the Scheduled Castes and Scheduled Tribes, rights of the students studying

in various schools across the State, rights of the women including health issues faced by them especially the pregnant women and lactating mothers, and trafficking, among others.

On the next day, the Commission will interact with senior officers of the State Government at 11 a.m. to sensitise them on various human rights issues and the importance of expeditious justice to the victims of human rights violations.

(IANS)

Big News Network

Rajasthan: NHRC takes suo motu cognisance of labourer's death in Ajmer

<https://www.bignewsnetwork.com/news/278469305/rajasthan-nhrc-takes-suo-motu-cognisance-of-labourer-death-in-ajmer>

ANI | 26th July 2025, 21:37 GMT+11

New Delhi [India], July 26 (ANI): The National Human Rights Commission (NHRC), India, on Saturday, has taken suo motu cognisance of a tragic incident reported in Ajmer district, Rajasthan, where a 50-year-old labourer lost his life while digging a sewer pit inside the campus of a power house.

The accident occurred on July 14 when the victim, along with other workers, was engaged in excavating a 30-foot-deep pit.

The media reported on July 15 that the man was approximately 18 feet down when the soil around him suddenly collapsed, burying him alive. While his fellow labourers managed to escape, he remained trapped, prompting an emergency response.

Police and Civil Defence personnel reached the site and launched an intense rescue effort that lasted nearly six to seven hours. Despite their efforts, the man was recovered deceased, and his body was sent for post-mortem examination.

The NHRC expressed grave concern over the reported incident, calling it a serious violation of the victim's human rights, particularly in the context of workplace safety and negligence.

Taking formal action, the Commission issued notices to the Chief Secretary of the Government of Rajasthan and the Commissioner of Police, Ajmer. They have been asked to submit a detailed report within two weeks. The report is expected to outline the circumstances of the incident, procedural lapses, and any compensation provided to the next of kin of the deceased. It must also highlight the steps taken by the authorities to improve safety standards and prevent such occurrences in the future.

This incident brings renewed attention to the risks faced by labourers in hazardous work conditions and emphasises the need for robust safety protocols and timely accountability, stated NHRC. (ANI)

LatestLY

India News | Rajasthan: NHRC Takes Suo Motu Cognisance of Labourer's Death in Ajmer

Get latest articles and stories on India at LatestLY. The National Human Rights Commission (NHRC), India, on Saturday, has taken suo motu cognisance of a tragic incident reported in Ajmer district, Rajasthan, where a 50-year-old labourer lost his life while digging a sewer pit inside the campus of a power house.

<https://www.latestly.com/agency-news/india-news-rajasthan-nhrc-takes-suo-motu-cognisance-of-labourers-death-in-ajmer-7023572.html>

Agency News ANI| Jul 26, 2025 04:08 PM IST

New Delhi [India], July 26 (ANI): The National Human Rights Commission (NHRC), India, on Saturday, has taken suo motu cognisance of a tragic incident reported in Ajmer district, Rajasthan, where a 50-year-old labourer lost his life while digging a sewer pit inside the campus of a power house.

The accident occurred on July 14 when the victim, along with other workers, was engaged in excavating a 30-foot-deep pit.

The media reported on July 15 that the man was approximately 18 feet down when the soil around him suddenly collapsed, burying him alive. While his fellow labourers managed to escape, he remained trapped, prompting an emergency response.

Police and Civil Defence personnel reached the site and launched an intense rescue effort that lasted nearly six to seven hours. Despite their efforts, the man was recovered deceased, and his body was sent for post-mortem examination.

The NHRC expressed grave concern over the reported incident, calling it a serious violation of the victim's human rights, particularly in the context of workplace safety and negligence.

Taking formal action, the Commission issued notices to the Chief Secretary of the Government of Rajasthan and the Commissioner of Police, Ajmer. They have been asked to submit a detailed report within two weeks. The report is expected to outline the circumstances of the incident, procedural lapses, and any compensation provided to the next of kin of the deceased. It must also highlight the steps taken by the authorities to improve safety standards and prevent such occurrences in the future.

This incident brings renewed attention to the risks faced by labourers in hazardous work conditions and emphasises the need for robust safety protocols and timely accountability, stated NHRC. (ANI)

(The above story is verified and authored by ANI staff, ANI is South Asia's leading multimedia news agency with over 100 bureaus in India, South Asia and across the globe. ANI brings the latest news on Politics and Current Affairs in India & around the World, Sports, Health, Fitness, Entertainment, & News. The views appearing in the above post do not reflect the opinions of LatestLY)

India Education Diary

NHRC, India takes suo motu cognizance of the reported death of a labourer after being buried in soil while digging a sewer pit in a power house campus in Ajmer district, Rajasthan

<https://indiaeducationdiary.in/nhrc-india-takes-suo-motu-cognizance-of-the-reported-death-of-a-labourer-after-being-buried-in-soil-while-digging-a-sewer-pit-in-a-power-house-campus-in-ajmer-district-rajasthan/>

By iednewsdesk | July 26, 2025

The National Human Rights Commission (NHRC), India has taken suo motu cognizance of a media report that a 50-year-old labourer was buried under the soil while digging a sewer pit in the campus of a power house in Ajmer district of Rajasthan on 14th July, 2025. Reportedly, the victim, along with other labourers, was digging a 30-feet-deep well when the incident happened.

The Commission has observed that the contents, if true, raise a serious violation of human rights of the victim. Therefore, it has issued notices to the Chief Secretary, Government of Rajasthan and the Commissioner of Police, Ajmer, calling for a detailed report within two weeks. The report is expected to include compensation, if any, provided to the next of kin (NoK) of the deceased.

According to the media report, carried on 15th July, 2025, the victim was about 18 feet down when the soil suddenly caved in, completely burying him under it. The other labourers managed to escape. The police, along with Civil Defence personnel, reached the spot and took the victim out after an effort of about 6 to 7 hours. The body of the deceased was sent for the post-mortem examination.

Money Control

NHRC notice to Rajasthan govt, Ajmer police chief over labourer death after buried alive in sewer pit

According to the media report, carried on July 15, the victim was about 18 feet down when the soil suddenly caved in, completely burying him under it. The other labourers managed to escape.

<https://www.moneycontrol.com/news/india/nhrc-notice-to-rajasthan-govt-ajmer-police-chief-over-labourer-death-after-buried-alive-in-sewer-pit-13331979.html>

Moneycontrol News | July 26, 2025 / 17:53 IST

The NHRC on July 26 (Saturday) said it has issued a notice to the Rajasthan government and the Ajmer police commissioner over reports of a labourer getting buried when the soil caved in while digging a sewer pit on the campus of a power house.

A few labourers, including the victim, were digging a 30-feet-deep well when the alleged incident happened, the National Human Rights Commission said.

In a statement, the rights panel said it has "taken suo motu cognisance of a media report that a 50-year-old labourer was buried under the soil while digging a sewer pit on the campus of a power house" in Ajmer district on July 14.

The commission has observed that the content, if true, raises a serious violation of human rights of the victim.

Therefore, it has issued notices to the chief secretary of the government of Rajasthan and the commissioner of police of Ajmer, seeking a detailed report in two weeks. The report is expected to include compensation, if any, provided to the next of kin of the deceased, it said.

According to the media report, carried on July 15, the victim was about 18 feet down when the soil suddenly caved in, completely burying him under it. The other labourers managed to escape.

The police, along with civil defence personnel, reached the spot and took the victim out after an effort of about 6-7 hours. The body of the deceased was sent for post-mortem, the statement said.

With inputs from PTI

The Print

एनएचआरसी ने सीवर खोदते समय मजदूर की मौत मामले में राजस्थान सरकार को नोटिस भेजा

<https://hindi.theprint.in/india/nhrc-sent-notice-to-rajasthan-government-in-the-case-of-death-of-laborer-while-digging-sewer/847570/?amp>

भाषा 26 July, 2025

नयी दिल्ली, 26 जुलाई (भाषा) राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने राजस्थान सरकार और अजमेर के पुलिस आयुक्त को उन खबरों को लेकर नोटिस जारी किया है जिनमें कहा गया है कि एक बिजलीघर परिसर में सीवर का गड्ढा खोदते समय मिट्टी धंसने से एक मजदूर की दबकर मौत हो गई।

आयोग ने शनिवार को कहा कि कथित घटना के समय पीड़ित समेत कुछ मजदूर 30 फुट गहरा गड्ढा खोद रहे थे।

आयोग ने एक बयान में कहा कि उसने 14 जुलाई को अजमेर जिले में एक बिजलीघर परिसर में सीवर का गड्ढा खोदते समय मिट्टी धंसने से 50 वर्षीय एक मजदूर के दबने से संबंधित खबर का स्वतः संज्ञान लिया है।

आयोग ने कहा है कि अगर यह खबर सच है, तो यह पीड़ित के मानवाधिकारों का गंभीर उल्लंघन है।

इसलिए, आयोग ने राजस्थान सरकार के मुख्य सचिव और अजमेर के पुलिस आयुक्त को नोटिस जारी कर दो सप्ताह में विस्तृत रिपोर्ट देने का निर्देश दिया है।

आयोग ने कहा कि रिपोर्ट में मृतक के परिजनों को दिए गए मुआवजे (यदि दिया गया हो) का भी उल्लेख होना चाहिए।

पंद्रह जुलाई को मीडिया में आई खबर के अनुसार, पीड़ित लगभग 18 फुट नीचे था तभी अचानक मिट्टी धंस गई और वह पूरी तरह से उसके नीचे दब गया। अन्य मजदूर किसी तरह बच निकलने में कामयाब रहे।

बचाव दल घटनास्थल पर पहुंचे औप लगभग 6-7 घंटे की मशक्कत के बाद पीड़ित को बाहर निकाला। बयान में कहा गया है कि मृतक के शव को पोस्टमार्टम के लिए भेज दिया गया।

भाषा जोहेब माधव

माधव

यह खबर 'भाषा' न्यूज़ एजेंसी से 'ऑटो-फीड' द्वारा ली गई है। इसके कंटेंट के लिए दिप्रिंट जिम्मेदार नहीं है।

Kranti Odisha News

राष्ट्रीय मानव अधिकार आयोग, भारत ने राजस्थान के अजमेर जिले में एक बिजलीघर परिसर में सीवर का गड्ढा खोदते समय मिट्टी में दबकर एक मजदूर की कथित मौत का स्वतः संज्ञान लिया।

<https://krantiodishanews.in/post/12688>

July 26, 2025 | krantiodishanews

राष्ट्रीय मानव अधिकार आयोग (एनएचआरसी), भारत ने एक मीडिया रिपोर्ट का स्वतः संज्ञान लिया है जिसमें बताया गया है कि 14 जुलाई, 2025 को राजस्थान के अजमेर जिले में एक बिजलीघर परिसर में सीवर का गड्ढा खोदते समय एक 50 वर्षीय मजदूर मिट्टी में दब गया था। कथित तौर पर, घटना के समय पीड़ित अन्य मजदूरों के साथ 30 फीट गहरा कुआँ खोद रहा था।

आयोग ने पाया है कि यदि यह सामग्री सत्य है, तो यह पीड़ित के मानव अधिकारों का गंभीर उल्लंघन है। इसलिए, आयोग ने राजस्थान सरकार के मुख्य सचिव और अजमेर के पुलिस आयुक्त को नोटिस जारी कर दो सप्ताह के भीतर विस्तृत रिपोर्ट तलब की है। रिपोर्ट में मृतक के निकटतम संबंधी को प्रदान किए गए मुआवजे (यदि कोई हो) का भी उल्लेख होना अपेक्षित है।

15 जुलाई, 2025 को प्रकाशित मीडिया रिपोर्ट के अनुसार, पीड़ित लगभग 18 फीट नीचे था, जब अचानक मिट्टी धंस गई और वह पूरी तरह से उसके नीचे दब गया। अन्य मजदूर किसी तरह बच निकलने में सफल रहे। पुलिस, नागरिक सुरक्षा कर्मियों के साथ, मौके पर पहुँची और लगभग 6 से 7 घंटे की कड़ी मशक्कत के बाद पीड़ित को बाहर निकाला। मृतक के शव को पोस्टमार्टम के लिए भेज दिया गया।

In Samachar

NHRC ने राजस्थान के अजमेर जिले में एक बिजलीघर परिसर में सीवर का गड्ढा खोदते समय मिट्टी में दबकर एक मजदूर की मौत की खबर पर स्वतः संज्ञान लिया

<https://insamachar.com/nhrc-takes-suo-motu-cognizance-of-the-news-of-the-death-of-a-laborer-due-to-being-buried-under-mud-while-digging-a-sewer-pit-in-a-power-house-premises-in-ajmer-district-of-rajasthan/>

Editor Posted on 26 जुलाई 2025

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने उस मीडिया रिपोर्ट का स्वतः संज्ञान लिया है जिसमें 14 जुलाई, 2025 को राजस्थान के अजमेर जिले में एक बिजली घर के परिसर में सीवर का गड्ढा खोदते समय एक 50 वर्षीय मजदूर के मिट्टी के नीचे दब जाने की खबर थी। घटना के वक्त कथित तौर पर, पीड़ित अन्य मजदूरों के साथ 30 फीट गहरा कुआं खोद रहा था।

आयोग का कहना है कि यदि यह मीडिया रिपोर्ट सत्य है, तो यह पीड़ित के मानवाधिकारों का गंभीर उल्लंघन है। इसलिए, आयोग ने राजस्थान सरकार के मुख्य सचिव और अजमेर के पुलिस आयुक्त को नोटिस जारी कर दो सप्ताह के भीतर विस्तृत रिपोर्ट तलब की है। रिपोर्ट में मृतक के निकटतम संबंधी को प्रदान किए गए मुआवजे (यदि कोई हो) का भी उल्लेख होना अपेक्षित है।

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<https://hindi.latestly.com/agency-news/nhrc-sent-a-notice-to-the-rajasthan-government-in-the-death-of-a-laborer-while-digging-the-sewer-2709870.html>

एजेंसी न्यूज़ Bhasha | Jul 26, 2025 06:40 PM IST

नयी दिल्ली, 26 जुलाई राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने राजस्थान सरकार और अजमेर के पुलिस आयुक्त को उन खबरों को लेकर नोटिस जारी किया है जिनमें कहा गया है कि एक बिजलीघर परिसर में सीवर का गड्ढा खोदते समय मिट्टी धंसने से एक मजदूर की दबकर मौत हो गई।

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इसलिए, आयोग ने राजस्थान सरकार के मुख्य सचिव और अजमेर के पुलिस आयुक्त को नोटिस जारी कर दो सप्ताह में विस्तृत रिपोर्ट देने का निर्देश दिया है।

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पंद्रह जुलाई को मीडिया में आई खबर के अनुसार, पीड़ित लगभग 18 फुट नीचे था तभी अचानक मिट्टी धंस गई और वह पूरी तरह से उसके नीचे दब गया। अन्य मजदूर किसी तरह बच निकलने में कामयाब रहे।

बचाव दल घटनास्थल पर पहुंचे औप लगभग 6-7 घंटे की मशक्कत के बाद पीड़ित को बाहर निकाला। बयान में कहा गया है कि मृतक के शव को पोस्टमार्टम के लिए भेज दिया गया।

(यह सिंडिकेटेड न्यूज़ फीड से अनएडिटेड और ऑटो-जेनरेटेड स्टोरी है, ऐसी संभावना है कि लेटेस्टली स्टाफ द्वारा इसमें कोई बदलाव या एडिट नहीं किया गया है)

ETV Bharat

कुई खोदते समय श्रमिक की मौत का मामला: मुख्य सचिव और अजमेर एसपी से मांगी रिपोर्ट - NATIONAL HUMAN RIGHTS COMMISSION

राष्ट्रीय मानवाधिकार आयोग ने कुई खोदते समय श्रमिक की मौत मामले में सीएस व एसपी से रिपोर्ट मांगी.

<https://www.etvbharat.com/hi!/state/national-human-rights-commission-sought-a-report-from-the-cs-and-ajmer-sp-in-case-of-the-death-of-laborer-while-digging-a-well-rajasthan-news-rjs25072700561>

By ETV Bharat Rajasthan Team

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2 Min Read

अजमेर: पुष्कर में कुई खोद रहे श्रमिक की मौत का मामला राष्ट्रीय मानवाधिकार आयोग तक पहुंच गया. आयोग ने इस मामले में स्वतः संज्ञान लेते राज्य के मुख्य सचिव और अजमेर पुलिस अधीक्षक को नोटिस जारी किया व विस्तृत रिपोर्ट मांगी. साथ ही मृतक के परिवार को यदि मुआवजा दिया है तो उस बारे में भी बताने के निर्देश दिए. 14 जुलाई को कुईनुमा गहरा गड्ढा करते समय मिट्टी धंसने से एक श्रमिक 30 फीट के गड्ढे में समा गया व 3 घंटे के रेस्क्यू के बाद उसे निकाला गया, तब तक दम तोड़ चुका था.

राष्ट्रीय मानव अधिकार आयोग ने श्रमिक की मिट्टी धंसने से हुई मौत के मामले को गंभीर माना. इस प्रकरण की तथ्यात्मक रिपोर्ट मुख्य सचिव और अजमेर एसपी से मांगी. आयोग ने नोटिस में कहा है कि यदि मृतक के आश्रितों को अब तक कोई मुआवजा दिया है तो रिपोर्ट में जिक्र करें.

यह था मामला: श्रमिक को बिना सुरक्षा उपकरण के कुई में उतारा गया था. ऊपर कुछ श्रमिक और थे कि अचानक कुई के भीतर मिट्टी धंस गई. नीचे उतरा श्रमिक 30 फीट नीचे मिट्टी में दब गया. वहां अफरातफरी मच गई. सूचना पर जेसीबी से मिट्टी हटाने का कार्य शुरू किया गया. सिविल डिफेंस की टीम भी बुलाई. करीब 3 घंटे रेस्क्यू कार्य चला तो मलबे से श्रमिक शंकर कुमावत का शव निकाला गया. इसके बाद पुष्कर एसडीएम गौरव मित्तल ने भविष्य में ऐसी घटना रोकने के लिए पंचायत स्तर पर सुरक्षा मानकों का पालन सुनिश्चित करने के निर्देश दिए थे. उन्होंने कहा था कि आयुष्मान योजना के तहत दुर्घटना बीमा में मृतक के परिजनों को 5 लाख रुपए दिलाने का प्रयास करेंगे.

Dainik Bhaskar

मिट्टी में दबने से मजदूर की मौत पर मानवाधिकार आयोग ने लिया प्रसंज्ञान

<https://www.bhaskar.com/local/rajasthan/ajmer/news/human-rights-commission-took-cognizance-of-the-death-of-a-laborer-due-to-being-buried-under-soil-135537890.html>

अजमेर 5 घंटे पहले

अजमेर | करीब 10 दिन पहले पुष्कर में सीवरेज की कुई खोदते वक्त मिट्टी के मलबे में दबकर मजदूर की मौत के मामले में राष्ट्रीय मानवाधिकार आयोग ने स्वतः प्रसंज्ञान लेकर मुख्य सचिव व पुलिस आयुक्त को नोटिस जारी कर मामले की विस्तृत रिपोर्ट दो सप्ताह में पेश करने के निर्देश दिए गए हैं। 14 जुलाई 2025 को पुष्कर के तिलोरा रोड स्थित पावर हाउस की ढाणी में देवनगर रोड स्थित सर्वेश्वर कॉलोनी निवासी शंकर कुमावत (50) अपने साथी के साथ देवी गुर्जर के घर के बाहर सीवरेज कुई कुई खोद रहा था। कुई करीब 18 फीट खुद चुकी थी। इस दौरान मिट्टी धंसने पर मलबे में दबने से शंकर मौत हो गई थी।